NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI. S. VIJAYARAGHAVAN - MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/425/ (IB)/2017

NAME OF THE PETITIONER(S)

: SANJAY GOEL

NAME OF THE RESPONDENT(S) : EL FORGE LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

T.SHRINIKETHAN FOR ANANTMERATHIA FORPETITIONER T.S.

ORDER

Counsel for Petitioner present. No representation on behalf of the Respondent. Counsel for the Petitioner submitted that time be granted to report the settlement in the matter. At request, time is enlarged. Put up on 29.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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